

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 138 and 139 of 2012

Dated : 29th May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Appeal No. 138 of 2012

Reliance Infrastructure Ltd ... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Appeal No. 139 of 2012

Reliance Infrastructure Ltd ... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Ganesh, Sr. Adv.
Mr. Hasan Murtaza
Mr. Aditya Panda

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan with
Ms. Richa Bharadwaja and
Mr. Milind Sahasrabudhe, Consultant for R-1

ORDER

Post the matter for further hearing on **30.05.2013 at 12.30**

p.m.

**(VJ Talwar)
Technical Member
mk/vt**

**(Justice M. Karpaga Vinayagam)
Chairperson**